

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SRS REAL ESTATE LIMITED OPERATING IN REAL ESTATE BUSINESS AT
FARIDABAD, HARYANA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS | |
|---|---|
| 1. Name of the corporate debtor along with PAN/ CIN/ LLP No. | SRS Real Estate Ltd. CIN:U45201HR2005PLC041051 |
| 2. Address of the registered office | SRS Multiplex, Mezzanine Floor , City Centre, Faridabad, Haryana |
| 3. URL of website | NA (The Corporate Debtor does not maintain any separate website) |
| 4. Details of place where majority of fixed assets are located | Insolvency Proceedings are limited to SRS Royal Hills Phase-II, Sector-87, Faridabad, Haryana. |
| 5. Installed capacity of main products/ services | Development and construction of commercial and Residential projects |
| 6. Quantity and value of main products/ services sold in last financial year | AS per the records available corporate Debtor is not in operation in last few years |
| 7. Number of employees/ workmen | NIL |
| 8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | The Required data can be sought by requesting at Email: srs.cirp22@gmail.com by submitting the confidential undertaking |
| 9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: | The Required data can be sought by requesting at Email: srs.cirp22@gmail.com by submitting the confidential undertaking |
| 10. Last date for receipt of expression of interest | 28.04.2023 |
| 11. Date of issue of provisional list of prospective resolution applicants | 08.05.2023 |
| 12. Last date for submission of objections to provisional list | 13.05.2023 |
| 13. Process email id to submit EOI | srs.cirp22@gmail.com |



Date : 13.04.2023
Place : New Delhi

Sd/-
(Shyam Arora)
Resolution Professional
For SRS Real Estate Ltd.
Regn.No.:IBBI/IPA-02/IP-N00546/2017-2018/11703
96,Aravali Apartment, Alaknanda, New Delhi-110019

